

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

MA No. 23/2024

IN

Execution Application No. 01/2023

IN

Original Application No. 673/2018

News item published in "The Hindu" authored by Shri Jacob Koshy

Titled

"More river stretches are now critically polluted: CPCB"

Sunaina

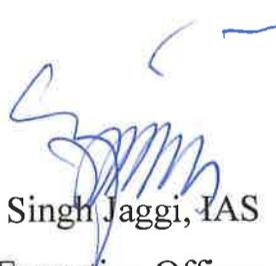
... Applicant

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Place: Chandigarh

Dated: 17/04/2024


 Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

 Chief Executive Officer,
 Punjab W/S & Sew. Board,
 Chandigarh

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

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Titled

"More river stretches are now critically polluted: CPCB"

Sunaina

... Applicant

Status Report by way of affidavit of Sh. Malwinder Singh Jaggi, IAS, Chief Executive Officer, Punjab Water Supply and Sewerage Board, Plot No. 1-B, Madhya Marg, Sector 27, Chandigarh, on behalf of Chief Secretary, Government of Punjab

RESPECTULLY SHOWETH

I, the above named deponent, do hereby solemnly affirm and declare as under:

1. That the Applicant had filed Execution Application No. 01/2023 wherein the Hon'ble Tribunal vide Order dated 02.02.2023 directed the Chief Secretary, Punjab, that having regard to the grievance in the present case, the Chief Secretary, Punjab State pollution Control Board and District Magistrate, Roopnagar, may look into the issue raised and take remedial

action in accordance with law. The deponent has been authorized by Chief Secretary, Punjab to file status report on his behalf.

2. That the precise issue raised by the Applicant in the EA is with regard to direct disposal of dirty water of Kiratpur Sahib town, through Kalyanpuri drain into Sutlej River passing near Gurudwara Patalpuri Sahib, thereby hurting the sentiments of the devotees as people from all over the country-abroad come to immerse the ashes of their dead relatives, loved ones and friends in the river at Asthaghat built on the bank of the river.
3. That the dirty water of Kiratpur town used to flow in Kalyanpuri drain in the past and used to cross the Asthaghat before outfalling into Sutlej river. To resolve the said issue, the State had decided to bypass the Asthaghat and construct an STP before discharging the treated effluent into Lohand Khad outfalling into river Sutlej. The construction of STP is in progress and shall be completed by November, 2024. However, the flow of Kalyanpuri drain has been stopped upstream of the Asthaghat by constructing a bandh and diverting the water. The water in Kalyanpuri Drain is pumped through the Main Pumping Station into Lohand Khad and before reaching the MPS the dirty water is treated in the Kalyanpuri drain itself with bio-nanotechnology. The process shall continue till the completion of the STP.
4. That the deponent herein is filing the present status report by way of affidavit of the deponent, in order to bring to the notice of this Hon'ble Tribunal the current status as regards the tender process for the construction of STP, and to further intimate the measures taken for stopping the discharge of untreated waste water in River Sutlej till the construction of STP, as per the directions issued by the Hon'ble tribunal

vide order dated 21.09.2023 in MA No. 86/2023 and Order dated 13.02.2024 in MA No. 23/2024.

5. That as regards the construction of STP, it is submitted as under:

- a. That the work for the construction of 2.0 MLD STP at Shri Kiratpur Sahib has been allotted to M/S SAPL-EGEL JV, Gurugram, vide Executive Engineer, Punjab Water Supply and Sewerage Division, Ropar ["XEN"] Office Letter No. 7928 dated 22-11-2023 with a completion period of 12 months, i.e. 21-11-2024.
- b. That the funds for this work have already been tied up under Swachh Bharat Mission - 2.0 and are available.
- c. That the Soil Bearing Capacity for this work was tested on 14-12-2023 and compatible structural design has been approved & process for purchase of construction material has been started on top priority.
- d. That the Hydraulic Flow Diagram, P & ID, Design and Drawings of Inlet Chamber, Screening Chamber, Grit Removal Unit, Stilling Chamber, Anoxic Tank, MBBR -I & II, Clari Tube Settler, Sludge Tank & Thickener and Treated Water Tank have been approved vide XEN office letter no. 2638 dated 20.03.2024.
- e. That the excavation work for the foundation has started at site on fast pace. The foundation of building will be ready by the end of April 2024. The photographs in this regard are annexed herewith as Annexure R/1 (colly).

- f. That the structural drawings of Primary Unit, Anoxic Tank, MBBR -I & II, Clari Tube Settler, Sludge Tank & Thickener and Treated Water Tank and FSTP have also been approved.
 - g. This work of STP construction will be positively completed within allotted time frame i.e. by November 2024 and there is no hindrance w.r.t. site, funds, drawings, design etc.
 - h. Construction of Rising Main & Main Pumping Station (MPS) for this STP has already been completed.
6. That as regards **the measures taken for stoppage of discharge of untreated waste water in River Sutlej till the construction of STP**, it is submitted as under:
- a. That the flow of Kalyanpuri Drain has been stopped near Main Pumping Station ("MPS") by constructing temporary bundh. In situ treatment of wastewater with Bio-Nanotechnology is being carried out in Kayanpuri drain. The same was initially started as a pilot project w.e.f. 20.11.2023 till 22.12.2023. Thereafter, Work Order No. 12 dated 29.01.24 was issued by Nagar Panchayat, Kiratpur Sahib to M/s JS Water Energy Life Pvt. Ltd., Gurugram for carrying out the said in-situ remediation work with Bio-Nanotechnology for 11 months amounting to Rs. 24.89 lakh.
 - b. That the wastewater after treated through Bio-Nanotechnology in Kalyanpuri drain is thereafter diverted into MPS and pumped from MPS upto Lohund Khud through 400 mm i/d DI K-7 Rising Main, bye passing Gurudwara Shri Patalpuri Sahib.
 - c. Time to time water samples have been collected and its test analysis/reports have been found to be within permissible limits.
- 

That the analysis of water samples of Kalyanpuri Drain after the in-situ treatment is as under:-

Sr. No.	Parameters	Units	Results	Results	Results	Results	PPCB Norms for STPs below 5 MLD
			21.11.23 (Before treatment)	12.12.23	26.12.23	06.04.24	
1	pH	--	7.80	7.61	7.30	7.14	6.5 to 9.0
2	BOD at 20 ⁰ C for 5 days	mg/l	64	27	8	9	<30
3	TSS	mg/l	182	22	24	10	<100
4	Fecal Coliform	MPN/100ml	76000	90	49	Absent	<1000

d. That a copy of detailed reports, along with photographs of water sample before and after treatment, are annexed herewith as **Annexure R – 2 (colly)**.

e. Deputy Commissioner, Rupnagar has been directed vide letter no. 26118-25 dated 06.11.2023 to monitor the progress of In-situ arrangement and STP. The letter dated 06.11.2023 is annexed herewith as **Annexure R-3**. Compliance of these directions is being done by Deputy Commissioner, Rupnagar and as a result of this treated water analysis has been found to be within permissible limits. Letter received from ADC (G) Rupnagar is enclosed as **Annexure R-4**.

7. That as regards the progress of liquid waste management in the state of Punjab, a consolidated report with regard to Total sewerage generation and treatment facilities/STP's in Urban local bodies and the status of new

STP's to cover the gap has already been submitted vide Status report dated 20.11.2023 in OA No. 606/2018. The copy of the Report dated 20.11.2023 is annexed herewith as Annexure R-5.

8. That it is further assured to this Hon'ble Tribunal that all possible efforts will be made to implement all the directions issued by this Hon'ble Tribunal in letter and spirit.
9. That the status report by way of affidavit of the deponent is hereby submitted for the kind perusal and consideration of this Hon'ble Tribunal.

Chandigarh

Dated: 17/04/2024

(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

Chief Executive Officer,
Punjab W/S & Sew. Board,
Chandigarh

Verification:

Verified that the contents of the above reply by way of affidavit are true to my knowledge and belief, based on the official record. No part of it is false and nothing material has been concealed therein.

Chandigarh

Dated: 17/04/2024

(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board

On behalf of Chief Secretary, Govt. of Punjab

Chief Executive Officer,
Punjab W/S & Sew. Board,
Chandigarh

ANNEXURE R/1

7





























TRUE COPY
[Signature]
ADVOCATE



APEX TESTING AND RESEARCH LABORATORY



9/50, Kirti Nagar, Industrial Area, New Delhi-110015
 E-mail : info.apex2015@gmail.com,
 apextesting.researchlab2015@gmail.com
 Website : www.atrl.in, Tel. : 011-47081611, +91-8376945025
 ISO 9001:2015 | ISO 14001:2015
 ISO 45001:2018 Certified | Govt. Approved Lab

TEST REPORT

Issued To	: M/s. Nagar Panchayat Kiratpur Sahib : Executive officers	Report /Sample No.	: 202300721AP3011
Nature of the Sample	: Kiratpur- Kalyanpur Drain Water (End Point)	Date Of Receipt	: 21.11.2023
Stock No.	: N.S	Date of Issue	: 28.11.2023
Brand Name	: N.S	Test Started On	: 21.11.2023
Batch No.	: N.S	Test Completed on	: 28.11.2023
Sampling Drawn by	: Lab Representative (Mr. Parmod)	Sample Quantity	: 2 liter + Sterilized Bottle
Manufacturing Date	: N.S	Sample Pkg.	: Pet Bottle
		Expiry Date	: N.S
		Any Other Information	: N.S

S. No.	Parameters	Units	Results	Test Method
CHEMICAL PARAMETRES				
1	pH	--	7.80	IS: 3025(Pt-11)-1983 (RA 2017)
2	Oil & Grease	mg/l	3	APHA 23 rd Ed 5520 (B)
3	Phosphate (as P)	mg/l	5.6	IS: 3025(Pt-31)-1988 [RA 2019]
4	Biochemical Oxygen demand (BOD at 20°C for 5 days)	mg/l	64	IS: 3025(Pt-44)-2023
5	Total Suspended Solids	mg/l	182	IS: 3025 (Pt-17)-2022
6	Chemical Oxygen Demand	mg/l	118	IS: 3025 (Pt-58)-2023
7	Total Nitrogen, TKN(as N)	mg/l	5	IS: 3025 (Pt-34)-1988 [RA-2019]
8	Turbidity	NTU	66.5	IS:3025(P-10)-1984, RA 2017
9	Total Dissolved Solids (TDS)	mg/l	505	IS:3025(P-16)-2023
10	Odour	-	Foul Smell	IS:3025(P-5)-2018
11	Ammonical Nitrogen (as N)	,mg/l	2.61	IS: 3025 (Pt-34)-1988 [RA-2019]
12	Solid waste	-	Present	Visually
MICROBIOLOGICAL PARAMETERS				
1	Coliform	MPN/100ml	76000	IS:1622:1981,
2	E. coli	MPN/100ml	Present	IS:1622:1981,


 Authorized Signatory
 (Microbiology)



Page 1

End Of Report

Terms & Conditions : 1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will be destroyed after 30 days from the date of issue of test reports unless otherwise specified. 3. Samples tested are Non-Returnable until specified at time of sample submission. 4. This report will not be valid for judicial purpose or for advertisement. 5. Any complaints about this report should be communicated in writing within 7 days of issue of this report. 6. Total liability of our laboratory is limited to invoiced amount.
THIS REPORT IS NOT VALID WITHOUT HOLOGRAM



APEX LAB

APEX TESTING AND RESEARCH LABORATORY



9/50, Kirti Nagar, Industrial Area, New Delhi-110015
 E-mail : info.apex2015@gmail.com,
 apex testing.researchlab2015@gmail.com
 Website : www.atrl.in, Tel. : 011-47081611, +91-8376945025
 ISO 9001:2015 | ISO 14001:2015
 ISO 45001:2018 Certified | Govt. Approved Lab

TEST REPORT

Issued To : M/s. Nagar Panchayat Kiratpur Sahib
 : Distt. Roop Nagar

Nature of the Sample : Waste Water
Stock No. : N.S
Brand Name : N.S
Batch No. : N.S
Sampling Drawn by : Lab Representative (Mr. Sunil)
Any Other Information : Declared as – Waste Water Sample Collected on Dated 05.12.2023 from 3.65 MLD Kiratpur- Kalyanpur Drain, Kiratpur Sahib.

Report /Sample No. : 202300112AP2212
Date Of Receipt : 12.12.2023
Date of Issue : 18.12.2023
Test Started On : 12.12.2023
Test Completed on : 18.12.2023
Sample Quantity : 2 liter + Sterilized Bottle
Sample Pkg. : Pet Bottle
Sampling Location : N.S

S. No.	Parameters	Units	Results	Test Method
CHEMICAL PARAMETRES				
1	pH	--	7.61	IS: 3025(Pt-11)-2022
2	Phosphâte (as P)	mg/l	0.3	IS: 3025(Pt-31)-1988 [RA 2019]
3	Biochemical Oxygen demand (BOD at 20°C for 5 days)	mg/l	27	IS: 3025(Pt-44)-2023
4	Total Suspended Solids	mg/l	22	IS: 3025 (Pt-17)-2022
5	Chemical Oxygen Demand	mg/l	68	IS: 3025 (Pt-54)-2023
6	Ammonical Nitrogen(as N)	mg/l	0.3	IS: 3025 (Pt-34)-1988 (RA 2019)
7	Total Nitrogen, TKN(as N)	mg/l	1.5	IS: 3025 (Pt-34)-1988 [RA-2019]
8	Turbidity	NTU	39	IS: 3025 (Pt-10)-1984 RA 2017
9	Odour	--	Objectionable	IS: 3025 (Pt-5)- 2018
10	Total dissolved Solids	mg/l	195	IS: 3025 (Pt-16)- 2023
MICROBIOLOGICAL PARAMETERS				
1	Coliform	MPN/100ml	90	IS:1622:1981,
2	E. coli	MPN/100ml	Absent	IS:1622:1981,

Sunil
 Authorized Signatory
 (Microbiology)



Page 1

End Of Report

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9/50, Kirti Nagar, Industrial Area, New Delhi-110015

E-mail : info.apex2015@gmail.com,

apextesting.researchlab2015@gmail.com

Website : www.atrl.in, Tel. : 011-47081611, +91-8376945025



APEX LAB



TC-8463

TEST REPORT

Issued To	: M/s. Nagar Panchayat Sahib : Dist. Roop Nagar	ULR No	: TC846323000020565F
		Report /Sample No.	: 20231226001
		Date Of Receipt	: 26.12.2023
Nature of the Sample	: Waste Water	Date of Issue	: 01.01.2024
Customer Ref. No	: N.S	Test Started On	: 26.12.2023
Brand Name	: N.S	Test Completed on	: 01.01.2024
Sampling Method	: N.S	Sample Quantity	: 2 liter
Sample drawn by/Picked by	: Our Lab Representative Mr. Pramod	Sample Pkg.	: Sealed Pack
Group	: Food And Agricultural Products	Manufacturing Date	: N.S
Discipline	: Chemical & Biological	Expiry Date	: N.S
Batch No	: N.S	Any Other Information	: N.S

S. No.	Parameters	Units	Results	Test Method
CHEMICAL PARAMETRES				
1	pH	--	7.30	IS: 3025(Pt-11)-2022
2	Phosphate (as P)	mg/l	0.4	IS: 3025(Pt-31)-1988 [RA 2019]
3	Biochemical Oxygen demand (BOD at 20°C for 5 days)	mg/l	8	IS: 3025(Pt-44)-2023
4	Total Suspended Solids	mg/l	24	IS: 3025 (Pt-17)-2022
5	Chemical Oxygen Demand	mg/l	32	IS: 3025 (Pt-54)-2023
6	Ammoniacal Nitrogen (as N)	mg/l	0.8	IS: 3025 (Pt-34)-1988 (RA 2019)
7	Total Nitrogen, TKN (as N)	mg/l	1.2	IS: 3025 (Pt-34)-1988 [RA-2019]
8	Turbidity	NTU	3	IS: 3025 (Pt-10)-1984 RA 2017
9	Odour	--	Objectionable	IS: 3025 (Pt-5)- 2018
10	Total dissolved Solids	mg/l	175	IS: 3025 (Pt-16)- 2023
MICROBIOLOGICAL PARAMETERS				
1	Coliform	MPN/100ml	49	IS:1622: 1981,
2	E. coli	MPN/100ml	Present	IS:1622: 1981,

Reviewed by
Sunil Dutta
Sr. Analyst

01/01/24

Authorized Signatory
Dr. Ashish Kant Jain
Director

Page 1

End of Report

Terms & Conditions : 1 Test reports are valid only for the samples tested in our laboratory. 2. Samples will be destroyed after 30 days from the date of issue of test reports unless otherwise specified. 3. Samples tested are Non-Returnable until specified at time of sample submission. 4. This report will not be valid for judicial purpose or for advertisement. Any complaints about this report should be communicated in writing within 7 days of issue of this report. 6. Total liability of our laboratory is limited to invoiced amount.
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APEX LAB



TC-8463

TEST REPORT

Issued To	: M/s. Nagar Panchayat Kiratpur Sahib : Executive Sahib	ULR No	: TC846324000003523F
Nature of the Sample	: Drain Water (Waste Water)	Report /Sample No.	: 20240406001
Customer Ref. No	: N.S	Date Of Receipt	: 06.04.2024
Brand Name	: N.S	Date of Issue	: 12.04.2024
Sampling Method	: N.S	Test Started On	: 06.04.2024
Sample drawn by/Picked by	: Lab Representative (Mr. Parmod)	Test Completed on	: 12.04.2024
Group	: Water And Its Residue	Sample Quantity	: 2 liter
Discipline	: Chemical & Biological	Sample Pkg.	: Pet Bottle
Sample Location	: Kiratpur- Kalyanpur	Manufacturing Date	: N.S
		Expiry Date	: N.S
		Any Other Information	: N.S

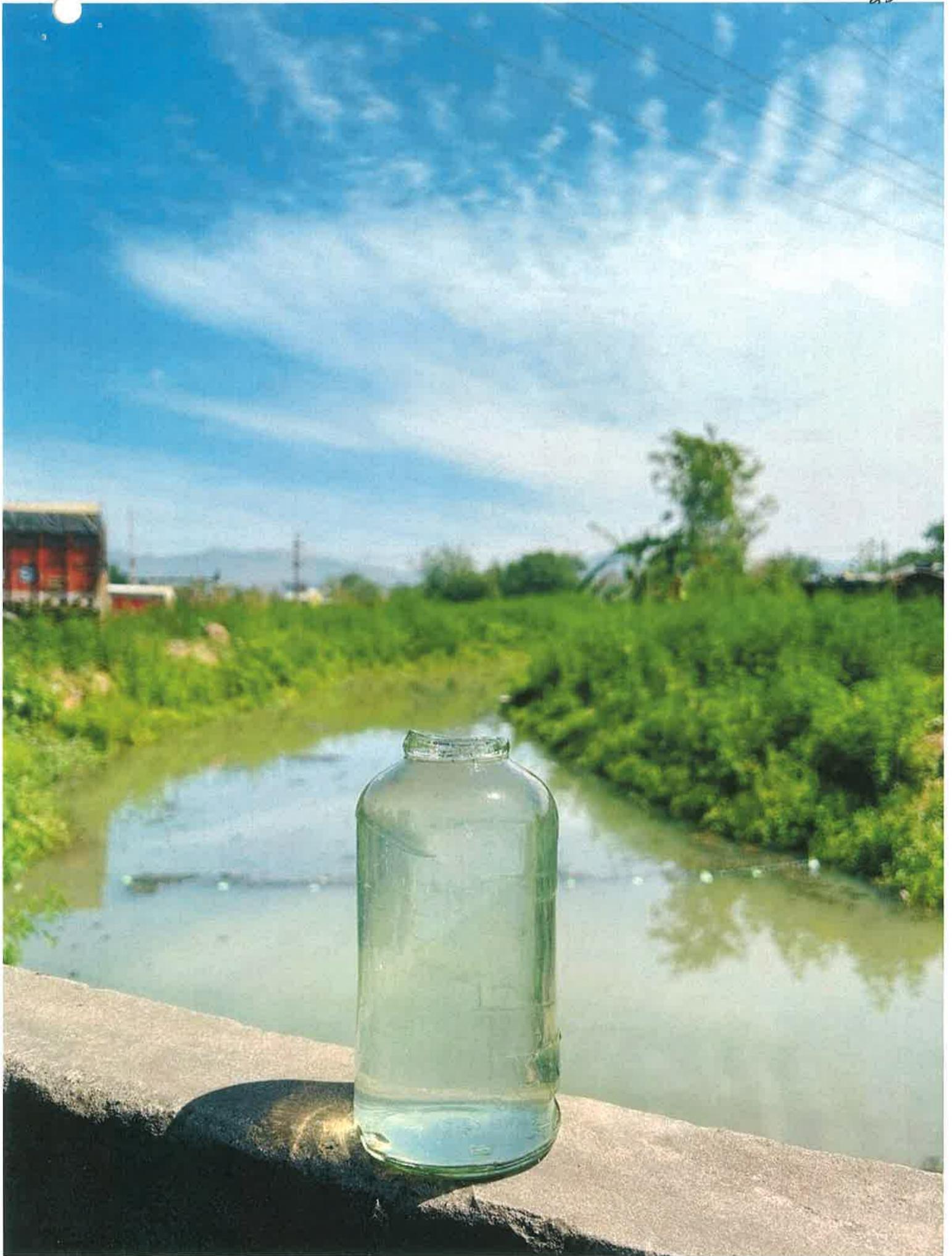
S. No.	Parameters	Units	Results	Test Method
CHEMICAL PARAMETRES				
1.	pH	--	7.14	IS: 3025(Pt-11)-1983 (RA 2022)
2.	Phosphorus (as P)	mg/l	0.2	IS: 3025(Pt-31)-1988 [RA 2019]
3.	Biochemical Oxygen demand (BOD at 20°C for 5 days)	mg/l	9	IS: 3025(P-44)-2023
4.	Total Suspended Solids	mg/l	10	IS: 3025 (P-17)-2022
5.	Chemical Oxygen Demand	mg/l	38	IS: 3025 (P-58)-2023
6.	Ammonical Nitrogen (as N)	mg/l	1.3	IS: 3025 (P-34)-1988 [RA-2019]
7.	Total Nitrogen, TKN(as N)	mg/l	1.6	IS: 3025 (P-34)-1988 [RA-2019]
8.	Turbidity	NTU	1	IS:3025(P-10)-1984, RA 2017
9.	Odour		Pleasant	IS:3025(P-5)-2018
10.	Total Dissolved Solids (TDS)	mg/l	185	IS:3025(P-16)-2023
MICROBIOLOGICAL PARAMETERS				
1	Coliform	MPN/100ml	Absent	IS:1622:1981, (RA 2022)
2	E. coli	MPN/100ml	Absent	IS:1622:1981, (RA 2022)

Reviewed-By

 Umesh Kumar
 Technical Manager

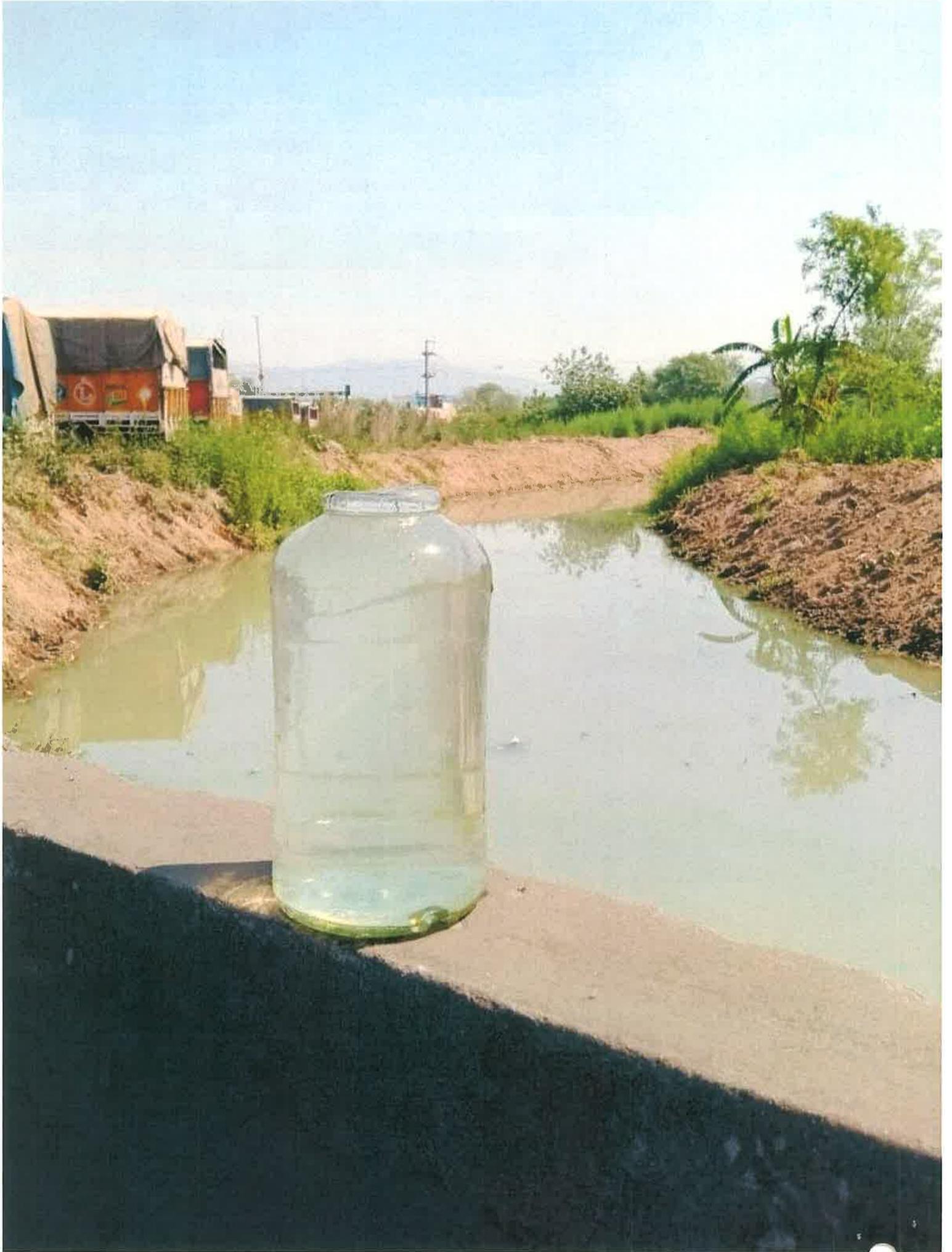


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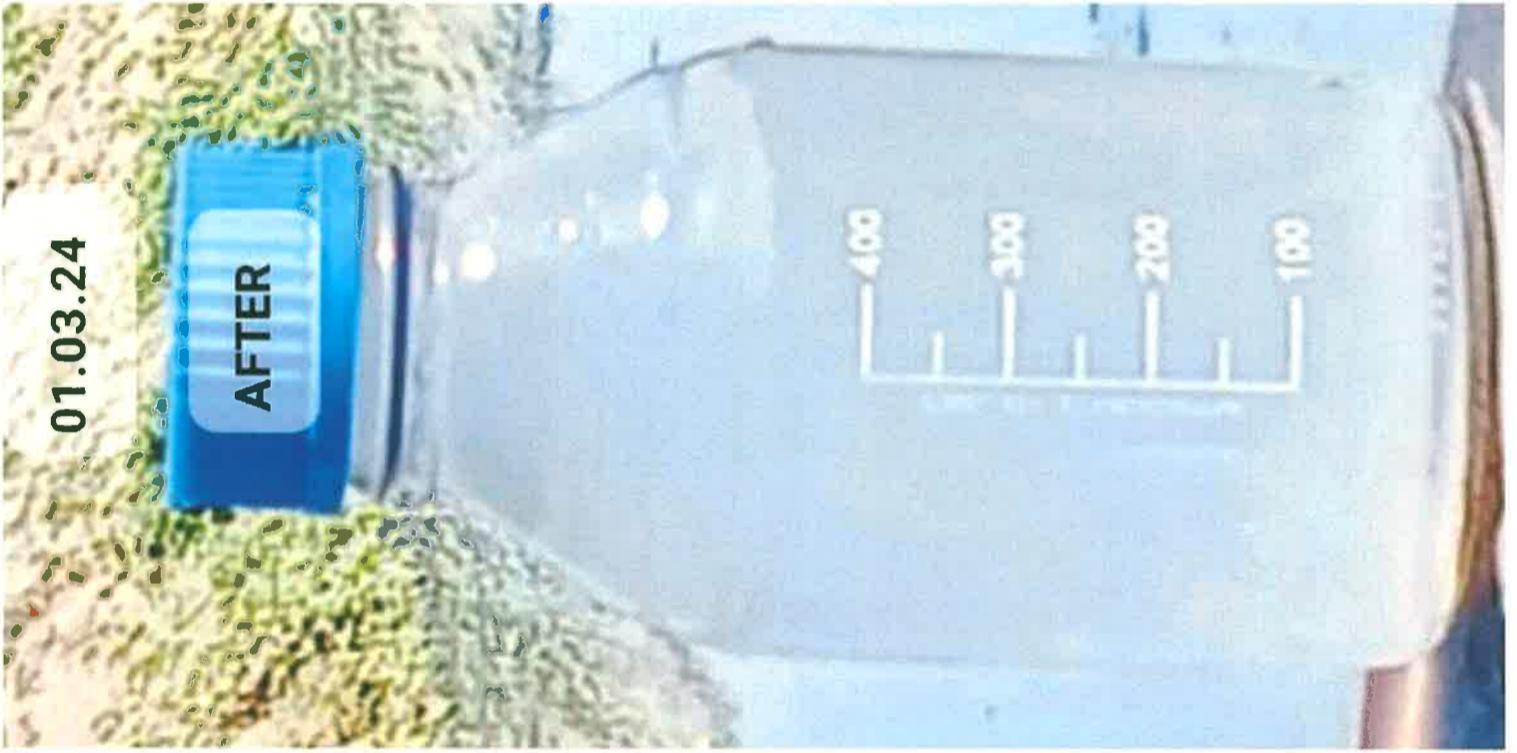
**Sludge Condition In Kiratpur Drain post
Phycoremediation of 72 days**



Before



After



TRUE COPY
Advocate
ADVOCATE

ANNEXURE R-3

Punjab Water Supply and Sewerage Board
Plot-1B, Sector 27-A, Chandigarh

From

Chief Executive Officer

To

1. Representative of Secretary,
Science, Technology & Environment Department,
MGSIPA Complex, Sector 26, Chandigarh
2. Member Secretary,
Punjab Pollution Control Board,
Nabha Road, Patiala
3. Deputy Commissioner,
Ropar
4. Sub Divisional Magistrate,
Sri Anandpur Sahib
5. Superintending Engineer,
Punjab W/S and Sewerage Halqa,
Patiala
6. Executive Engineer,
Punjab W/S and Sewerage Division,
Ropar
7. Executive Officer,
Municipal Council, Sri Kiratpur Sahib
8. Executive Engineer (concerned)
Drainage, Sri Anandpur Sahib

Letter No.PWSSB/2023/D-2/26118-25
dated 06.11.2023

Subject: Proceedings of meeting held on 27.10.2023 at
10:30 AM under the Chairmanship of Secretary,
Deptt. of Local Government, Punjab, Chandigarh
regarding order passed in MA No.86/2023 in
Execution Application No.01/2023 in Original
Application No.673/2018 – News item published in

"The Hindu" authored by Shri Jacob Koshy titled
"More river stretches are now critically pollute:
CPCB" – Sunaina: applicant.

On the subject noted above, proceedings of
meeting held on 27.10.2023 under the presidentship of Hon'ble
Secretary, Local Government Department, Punjab,
Chandigarh alongwith copy of this office letter No.25636-25637
dated 31.10.2023, whereby proceeding report of meeting has
been sent to Hon'ble Chief Secretary, Punjab, are hereby sent
to you for information and further appropriate proceeding.

Encl: As above

Sd/-
Director (Planning and Designing)
03.11.2023

Endst. No.PWSSB/2023/DPD/26126-27 dated 06.11.2023

Copy of above is sent to following for information:-

1. PS/Chief Executive Officer, PWSSB, Head office,
Chandigarh.
2. PA/Engineer-in-Chief-cum-Technical Advisor, PWSSB,
Head office, Chandigarh.

Encl: As above

Sd/-
Director (Planning and Designing)

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

01/2023-23/Meeting/secretary/Meeting Notice.docx

ANNEXOR 2 R/3

ਪੰਜਾਬ ਚਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਪਲਾਟ - 1 ਬੀ., ਸੀਕਟਰ-27ਏ., ਚੰਡੀਗੜ੍ਹ।

ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ।

ਜੇਵਾ ਵਿਖੇ,

1. ਨੁਮਾਇੰਦਾ ਵੱਲੋਂ ਸਕੱਤਰ,
ਗਾਇਸ, ਤਕਨਾਲੋਜੀ ਅਤੇ ਵਾਤਾਵਰਣ ਵਿਭਾਗ,
MGSIPA ਕੰਪਲੈਕਸ, ਸੀਕਟਰ-26,
ਚੰਡੀਗੜ੍ਹ।
2. ਮੈਂਬਰ ਸਕੱਤਰ,
ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ,
ਨਾਤਾ ਰੋਡ, ਪਟਿਆਲਾ।
3. ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੋਪੜ।
4. ਉਪ ਮੰਡਲ ਮੇਜਿਸਟ੍ਰੇਟ,
ਸ੍ਰੀ ਆਨੰਦਪੁਰ ਸਾਹਿਬ।
5. ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਹਲਕਾ,
ਪਟਿਆਲਾ।
6. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ,
ਰੋਪੜ।
7. ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
ਨਗਰ ਕੌਂਸਲ, ਸ੍ਰੀ ਕੀਰਤਪੁਰ ਸਾਹਿਬ।
8. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ (ਸਬੰਧਤ),
ਡਰੇਨੇਜ. ਸ੍ਰੀ ਆਨੰਦਪੁਰ ਸਾਹਿਬ।

ਪੱਤਰ ਨੰ. ਪਵਸਸਬ/2023/ਡੀ.-2/ 261B-ਕੰ5

ਮਿਤੀ 06/11/2023

ਵਿਸ਼ਾ -

Proceedings of Meeting held on 27.10.2023 at 10.30 AM under the Chairmanship of Secretary, Deptt. of Local Govt., Punjab, Chandigarh regarding "Order passed in MA No. 86/2023 in Execution Application No. 01/2023 in Original Application No. 673/ 2018 - News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" - Sunaina- applicant."

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ, ਆਪ ਨੂੰ ਮਿਤੀ 27.10.2023 ਨੂੰ ਮਾਨਯੋਗ ਸਕੱਤਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਹੋਈ ਮੀਟਿੰਗ ਦੀਆਂ ਪ੍ਰੈਸੀਡਿੰਗਜ਼ ਸਮੇਤ ਇਸ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 25636-25637 ਮਿਤੀ 31.10.2023 ਦੀ ਕਾਪੀ, ਜਿਸ ਰਾਹੀਂ ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਰਿਪੋਰਟ ਮਾਨਯੋਗ ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ ਜੀ ਨੂੰ ਭੇਜੀ ਗਈ ਹੈ, ਸੂਚਨਾ ਅਤੇ ਅਗਲੀ ਯੋਗ ਕਾਰਵਾਈ ਰਿੱਤ ਭੇਜੀਆਂ ਜਾਂਦੀਆਂ ਹਨ ਜੀ।
ਨੋਟ: ਉਕਤ ਅਨੁਸਾਰ।

03/11/23
ਡਾਇਰੈਕਟਰ (ਪ੍ਰੈਸੀਡਿੰਗ ਅਤੇ ਵਿਭਾਗ)

ਸੰਠ ਅੰਕਣ ਨੰ.: ਪਵਸਸਬ/2023/ਡੀ.ਪੀ.ਡੀ./ 26126-27

ਮਿਤੀ 06/11/2023

ਉਪਰੋਕਤ ਦੀ ਨਕਲ, ਸੂਚਨਾ ਰਿੱਤ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਜੀ:-

1. ਪੀ.ਐਸ./ ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ, ਪਵਸਸਬ, ਮੁੱਖ ਦਫਤਰ, ਚੰਡੀਗੜ੍ਹ
 2. ਪੀ.ਏ./ ਇੰਜੀਨੀਅਰ ਇੰਨ ਚੀਫ -ਕਮ- ਤਕਨੀਕੀ ਸਲਾਹਕਾਰ, ਪਵਸਸਬ, ਮੁੱਖ ਦਫਤਰ, ਚੰਡੀਗੜ੍ਹ।
- ਨੱਥੀ/- ਉਕਤ ਅਨੁਸਾਰ।

ਡਾਇਰੈਕਟਰ (ਪਲੈਨਿੰਗ ਅਤੇ ਡਿਜਾਈਨ)

Proceedings of Meeting held on 27.10.2023 at 10.30 AM under the Chairmanship of Secretary, Deptt. of Local Govt., Punjab, Chandigarh regarding "Order passed in MA No. 86/ 2023 in Execution Application No. 01/ 2023 in Original Application No. 673/ 2018 - News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" - Sunaina- applicant.

From : Vikas Kumar <eed2.pwssb@punjab.gov.in>

Mon, Nov 06, 2023 04:38 PM

Subject : Proceedings of Meeting held on 27.10.2023 at 10.30 AM under the Chairmanship of Secretary, Deptt. of Local Govt., Punjab, Chandigarh regarding "Order passed in MA No. 86/ 2023 in Execution Application No. 01/ 2023 in Original Application No. 673/ 2018 - News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB" - Sunaina- applicant.

3 attachments

To : Principal Secretary TE <secy.te@punjab.gov.in>, Member Secretary PPCB <msppcb@punjab.gov.in>, msppcb <msppcb@gmail.com>, Preeti Yadav <dc.rpr@punjab.gov.in>, Superintending Engineer Patiala <sep.pwssb@punjab.gov.in>, Er. Rahul Kaushal <eer.pwssb@punjab.gov.in>, eonpkiratpursahib <eonpkiratpursahib@gmail.com>, sdmoffice aps <sdmoffice.aps@gmail.com>

Cc : ceompunjab <ceompunjab@gmail.com>, EIC PWSSB <eic.pwssb@punjab.gov.in>, eicpwssb <eicpwssb@gmail.com>

PFA.

Executive Engineer (D-II)
PWSSB, Head Office
Chandigarh



Attendance.jpeg
84 KB

Approved Minutes - 30.10.2023.pdf
1 MB

Forwarding letter.pdf
443 KB

ANNEXURE P-4

Punjab Water Supply and Sewerage Board
Plot-1B, Sector 27-A, Chandigarh

To

Chief Secretary, Punjab
Punjab Civil Secretariat-1,
Chandigarh

Letter No.PWSSB/2023/D-2/25636
dated 31.10.2023

Subject: Order passed in MA No.86/2023 in Execution
Application No.01/2023 in Original Application
No.673/2018 – News item published in “The Hindu”
authored by Shri Jacob Koshy titled “More river
stretches are now critically pollute: CPCB” –
Sunaina: applicant.

Reference: Your office letter bearing endst. No.OSD(L)/CS/
2023/2683673 dated 11.10.2023.

On the subject noted above and keeping in view
the instructions issued by you vide letter under reference,
regarding the said case, meeting was held on 27.10.2023
under the presidentship of Hon'ble Secretary, Local
Government Department, Punjab, Chandigarh. According to
the discussion held in meeting, after getting approved
proceeding report of meeting from Hon'ble Secretary, Local
Government Department, Punjab, Chandigarh, same is

hereby sent to you for information and further appropriate proceeding.

Encl: As above

Sd/-
Chief Executive Officer

Endst. No.PWSSB/2023/D-2/25637 dated 31.10.2023

Copy of above is sent to Hon'ble Secretary, Local Government Department, Punjab, Municipal Bhawan, sector 35-A, Chandigarh for information.

Sd/-
Chief Executive Officer

Received on 31.10.2023

Sd/- in Chief Secretary sir office
31.10.2023

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਪਲਾਟ - 1 ਬੀ., ਸੈਕਟਰ-27ਏ., ਚੰਡੀਗੜ੍ਹ।

ਸੇਵਾ ਵਿਖੇ,

ਮੁੱਖ ਸਕੱਤਰ, ਪੰਜਾਬ,
ਪੰਜਾਬ ਸਿਵਲ ਸਕੱਤਰੇਤ - 1,
ਚੰਡੀਗੜ੍ਹ।

ਪੱਤਰ ਨੰ. ਪਵਸਸਬ/2023/ਡੀ.-2/ 25636

ਮਿਤੀ 31/10/23

ਵਿਸ਼ਾ - Order passed in MA No. 86/2023 in Execution Application No. 01/2023 in Original Application No. 673/ 2018 – News item published in “The Hindu” authored by Shri Jacob Koshy titled “More river stretches are now critically polluted: CPCB” – Sunaina- applicant.

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦਾ ਦਫਤਰੀ ਪੱਤਰ ਪਿੱਠ ਅੰਕਣ ਪੱਤਰ ਨੰ. OSD(L)/CS/2023/ 2683673 ਮਿਤੀ 11.10.2023

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ, ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ਆਪ ਵੱਲੋਂ ਜਾਰੀ ਹਦਾਇਤਾਂ ਦੇ ਮੱਦੇ ਨਜ਼ਰ, ਮਿਤੀ 27.10.2023 ਨੂੰ ਮਾਨਯੋਗ ਸਕੱਤਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ, ਕੇਸ ਦੇ ਸਬੰਧ ਵਿੱਚ ਮੀਟਿੰਗ ਕੀਤੀ ਗਈ। ਮੀਟਿੰਗ ਵਿੱਚ ਹੇਠੇ ਡਿਸਕਸ਼ਨ ਮੁਤਾਬਿਕ, ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਰਿਪੋਰਟ ਮਾਨਯੋਗ ਸਕੱਤਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਤੋਂ ਪ੍ਰਵਾਨ ਕਰਵਾਉਣ ਉਪਰੰਤ, ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਨੱਥੀ/- ਉਕਤ ਅਨੁਸਾਰ।

ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ

ਪਿੱਠ ਅੰਕਣ ਨੰ.: ਪੱਤਰ ਨੰ. ਪਵਸਸਬ/2023/ਡੀ.-2/ 25637

ਮਿਤੀ 31/10/23

ਉਪਰੋਕਤ ਦੀ ਨਕਲ, ਮਾਨਯੋਗ ਸਕੱਤਰ, ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਮਿਊਂਸਪਲ ਭਵਨ, ਸੈਕਟਰ-35ਏ., ਚੰਡੀਗੜ੍ਹ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ ਕੀਤੀ ਜਾਂਦੀ ਹੈ।

ਨੱਥੀ/- ਉਕਤ ਅਨੁਸਾਰ।

ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ,

Received on 31/10/23
815/31/10/23
in
chief
secy. Sir
office

Minutes of review meeting for the Project mentioned below held under the Chairmanship of Secretary, Department of Local Government, Punjab, Chandigarh on 27.10.2023 (Friday) at 10.30AM at Meeting Room, 2nd floor, Municipal Bhawan, Sec 35, Chandigarh

Subject:- Order passed in MA no. 86/2023 in execution application no. 01/2023 in OA no. 673/2018- Pollution in Satluj river near Gurudwara Patalpuri Sahib at Sri. Kiratpur Sahib.

During the meeting following members were present: (Annexure 1)

1. Sh. Malwinder Singh Jaggi	CEO, PWSSB.
2. Sh. Mukesh Garg	EIC-TA, PWSSB.
3. Er. Rajwant Kaur	DPD, PWSSB
4. Smt. Pooja.S. Grewal	ADC (Gen) Rupnagar
5. Sh. Mandeep Dhillon	SDM, Anandpur Sahib
6. Er. Lavneet Kumar Dubey	SEE, PPCB
7. Er. G.P Singh	SE/PWSSB, Patiala
8. Er. Anuradha Sharma	EE/PPCB, Ropar
9. Er. Rajiv Kapoor	EE, D-II, PWSSB
10. Er. Pankaj Jain	EE/PWSSB, Ropar.
11. Sh. Ashok Pathria	E.O/MC Kiratpur Sahib
12. Sh. Vinay Mahajan	M.E, MC's, Distt Ropar.
13. Sh. Nishant Kumar	SDO, Drainage-cum-Municipal Anandpur Sahib

At the outset, CEO, PWSSB welcomed all the members present in the meeting. He briefed that an Execution Application no. 01/2023 in OA No. 673/2018 was filed in Hon'ble National Green Tribunal. Further MA No.86/2023 was filed in above OA No.673/2018, in which Hon'ble National Green Tribunal vide order dated 21.09.2023 issued directions as under:-

"We direct the Chief Secretary, State of Punjab to file a further action taken report disclosing the details of finalization of tender process for construction of STP and also disclosing the measures which have been taken to ensure stoppage of discharge of untreated waste water in River Sutlej till the construction of STP. Let this report be submitted within eight weeks before the Registrar General of this Tribunal by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. If found necessary, the Registrar General may place the matter before the Bench for consideration."

Ra

CEO, PWSSB further informed that a project amounting to Rs.7.73 Crore was prepared under Urban Mission. Under which main sewer, MPS, STP, Rising main was proposed to be laid. In this project Rs.3.45 Crore were received and same amount was utilized for execution of main sewer, MPS & Rising main work. Tender for STP was called repeatedly but due to no participation in bidding, the work could not be executed.

Now, DPR for STP at Sri. Kiratpur Sahib was again prepared under SBM-2.0 amounting to Rs.6.52 Crore. Single tender has been received on 26.09.2023 and is under process of approval. It will take approx. 12 Months for construction of STP after allotment of work.

Executive Officer, Nagar Panchayat, Sri. Kiratpur Sahib informed that as per directions of Hon'ble National Green Tribunal, Adhoc arrangement for stoppage of discharge of untreated waste water in River Satluj is being done by Nagar Panchayat, Sri. Kiratpur Sahib and work of construction of in-situ treatment was started by them. They encountered ground water at depth of 5 ft. and their design based on brick work is not technical feasible. He further informed that they are exploring possibility of treatment of waste water with Bio Nanotech (acuaritin and bioritin). Executive Engineer, PWSSB informed that similar pilot project has been started for 17.30 MLD STP Zirakpur.

It was directed by the Chair to finalize the tendering process for STP at Sri. Kiratpur Sahib at the earliest. It was also directed to start above project on pilot basis for treatment of waste water with Bio Nanotech at Sri. Kiratpur Sahib by Nagar Panchayat, Sri. Kiratpur Sahib for which funds shall be provided by PPCB under CSR from local industry. Sampling of waste water shall be done by PPCB and PWSSB prior to start of this pilot project. It was also directed that Deputy Commissioner, Roopnagar will on regular basis monitor the progress of allotment of work for STP & also of Pilot Project for the treatment of waste water with Bio-Nano technology.

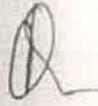
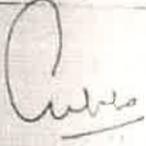
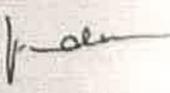
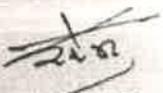
The Meeting ended with the vote of thanks. 

ATTENDANCE SHEET

42

Meeting on 27.10.2023 at 10.30 AM under the Chairmanship of Secretary, Deptt. of Local Govt., Punjab, Chandigarh regarding "Order passed in MA No. 86/2023 in Execution Application No. 01/2023 In Original Application No. 673/ 2018 - News item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted: CPCB"- Sunaina- applicant."

In attendance:-

Sr. No.	Name/ Designation	Signature
1.	Mandeep Dhillon SDM APS	
2.	Pooja S. Agrawal ADC (Gen) Rupnagar	
3.	Co. Lavneet Kumar Dubey SEE/PPCB	
4.	Co. Anusadha Shasmi EE /PPCB, RD, Repas	
5.	G. P. Singh SE PI-SSCB Patiala	
6.	Rajiv Kpam JEE, D-II, PWSSD	
7.	Nishant Kumar SDO Drainage-cum-Mining, APS	
8.	Pankaj Jain EE, PWSSB, Repas	
9.	ASHOK PATARIA E.O M.C Kisatpur Sahib (A.S.Ch.)	
10.	VINAY MAHASAN M.E. DSTT ROPAL M.C. Si	
11.	Munish Kumar EIC, PWSSB	
12.	Raynand Kumar DPP PWSSB	

ANNEXURE R-4

OFFICE OF ADDITIONAL DEPUTY COMMISSIONER (GENERAL)
LG BRANCH
Room No.309, 2nd Floor, Mini Secretariat, Rupnagar

To

Chief Executive Officer,
Punjab Water Supply & Sewerage Board,
Chandigarh

Letter No.ADC(G) LG Branch-2024/2373
dated 12.04.2024

Subject: Proceedings of meeting held on 27.10.2023 at 10:30 AM under the Chairmanship of Secretary, Deptt. of Local Government, Punjab, Chandigarh regarding order passed in MA No.86/2023 in Execution Application No.01/2023 in Original Application No.673/2018 – News item published in “The Hindu” authored by Shri Jacob Koshy titled “More river stretches are now critically pollute: CPCB” – Sunaina: applicant.

Reference: Your office letter No.6734 dated 04.04.2024 addressed to the Deputy Commissioner, Rupnagar.

On the subject noted above and letter under reference, it is submitted that that the undersigned has been reviewing the progress and quality of in-situ treatment based

on bio-nano technology at Kiratpur Sahib from time to time. In this regard, a copy of the report received from the Executive Officer, Nagar Panchayat Kiratpur Sahib is being sent to you for your information (copy attached).

Encl: As per above.

Sd/-
Additional Deputy Commissioner (G)
Rupnagar

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE P-4

OFFICE OF ADDITIONAL DEPUTY COMMISSIONER (GENERAL)
Room No.309, 2nd Floor, Mini Secretariat, Rupnagar

To

1. Executive Officer,
Municipal Council, Nangal.
2. Municipal Engineer,
Municipal Council, Nangal.

Letter No.ADC(G)/Branch LG/2024/2206
Dated: 01.04.2024

Subject: News of Timesgroup.com 'Satluj pollution still unchecked, Pb. Chief Secy. gets NGT notice – which was sent by your office to the undersigned via WhattsApp.

Reference: On the subject noted above in respect of letter No.1935 dated 26.02.2024 of Executive Engineer, Punjab W/S and Sewerage Board, Ropar.

On the subject noted above and letter under reference, as per letter received from Executive Engineer, Punjab W/S and Sewerage Board, Ropar and order issued by Hon'ble Additional Deputy Commissioner (G), Rupnagar, it is written to you that you may come present before this office on 02.04.2024 at 12:00 PM alongwith the latest status report regarding the subject matter and photographs for discussion.

Sd/-
Additional Deputy Commissioner(G),
Rupnagar

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE P-4

OFFICE OF NAGAR PANCHAYAT, KIRATPUR SAHIB (RUPNAGAR)

No.297

Dated: 10.04.2024

To

Additional Deputy Commissioner (G),
LG Branch, Rupnagar

Subject: News of Timesgroup.com 'Satluj pollution still unchecked, Pb. Chief Secy. gets NGT notice – which was sent by your office to the undersigned via WhattsApp.

Reference: In respect of your office letter No.ADC(G)/Branch-LG/2024/2206 dated 26.02.2024.

On the subject noted above, you are informed that in compliance of directions issued by the Hon'ble NGT, a meeting of stakeholders was held by the Hon'ble Secretary, Local Government Department, Punjab Chandigarh on 27.10.2023. In the meeting, the Hon'ble Secretary directed to take action to stop the dirty water falling into Satluj. In compliance of these instructions, Nagar Panchayat, Kiratpur Sahib to conduct Phyco-Remediation contacted M/s J.S. Water Energy Lite Co-op Pvt. Ltd. In this regard, an expenditure of Rs.2,36,300/- per month was told to said company for doing Phyco-Remediation of waste water. Vide this technique, mainly 2 products are being used which are diluted in water and sprayed with pressure downstream of the choe. By using

Aquaritin, the quantity of oxygen producing Algae in the polluted water is increased, which reduces the oxygen demand and improves the quality of the polluted water. Similarly, by using Bioritin, ratio of bacteria digesting the Organic Matter (Sludge & Fecal Matter) is increased in polluted water and due to increase of that ratio, process of digestion of Organic Matter (Sludge & Fecal Matter) is started and improves the technical measures of the quality of polluted water. Phyco-remediation has been done for one month to clean the dirty water falling into Satluj through Kiratpur-Kalyanpur Choe by the Nagar Panchayat. Sample of dirty water falling through said Choe has been taken before and after Phyco-Remediation, the details of which is as under, from which it is clear that the oxygen demand has reduced significantly and the polluted water has improved in many respects:-

Sr. No.	Parameters	Pre-treatment (20.11.2023)	Post-treatment (05.12.2023) After 15 days	Post treatment (21.12.2023) After 30 days	CPCB Benchmark	Remarks
1	pH	7.8	7.61	7.30	5.5-9	
2	Odour	Foul smell	Odourless	Odourless	Odour should not be objectionable	The foul smell has diminished since the degradation process turned to Aerobic.
3	TSS (mg/L)	182	22	24	<20	86% improvement of suspended solids, which has the potential to further.
4	TS (ppm)	505	195	175	<500	65% improvement in dissolved salts, which has the potential to further improve over time.

5	COD (mg/L)	118	68	32	<50	73% improvement enhanced aeration has led to reduced organic & inorganic matter.
6	BOD(mg/L)	64	27	8	<30	87% improvement in bio-degradable matter due to presence of higher dissolved O ₂ .
7	Ammonical Nitrogen (mg/L)	2.61	0.3	0.8	<5	70% improvement expected to reach less than 5 mg/l with the treatment in progress.
8	Total Nitrogen TKN (mg/L)	5	1.5	1.2	<5	76% improvement reduction in TKN level, indicating that nitrogen compounds downwards into the sediment.
9	Phosphate (mg/mL)	5.6	0.3	0.4	<2	93% improvement the diatomaceous action of diatoms.
10	Turbidity (NTU)	66.5	39	3	<10	Turbidity improved by 95.48% indicating the clarity of water comes after treatment with Aquaritin & Bioritin products.
11	Total coliform (MPN/100 ml)	76000	90	49	500 MPN/100 ml	99.9% Decrement in total coliform count.

By doing Phyco-Remediation in the said choe, the sample of waste water falling into the Satluj is as per above, which is very good, due to which the water passing through the said choe is not contaminating the water of the Satluj (photos of before and after attached). Keeping in view the above situation, Nagar Panchayat Kiratpur Sahib passed resolution No.129 for doing the Phyco-Remediation, according to which more Phyco-Remediation is to be done for 11 months till the installation of STP. So that the water of Satluj cannot be contaminated because of the water falling into Satluj through the said Choe. Tender floated for Phyco-Remediation has been allotted to M/s J.S. Water Energy Life Co-op Pvt. Ltd.

Phyco-remediation is being done daily in this choe by the said company. Photos of the process being done are enclosed herewith. Apart from above, it is also worthwhile to inform you that whatever plastic items being falling into Satluj through said Choe, to get rid of the same, Nagar Panchayat has also installed screening at two more places except the place of MPS, so that plastic items can be stopped before falling into the choe, so that the water of the choe which is further falling into Satluj through MPS can get rid of plastic items. Photos of the proceeding initiated in this regard are attached herewith. Apart from above, even by installing Bio-Fence, the plastic items falling in choe are being stopped. In this regard, the situation after the use of Bio-Fence has also been clearly shown through the attached photographs and due to which, the technique of Phyco-Remediation will also become more efficient.

Now, the construction work of STP has also been started at the spot by the Department of Water Supply and Sewerage Board (photos attached) and till the STP work is not completed, Nagar Panchayat, Kiratpur Sahib will continue the work of cleaning the polluted water through Phyco-Remediation. After the installation of STP, water will be discharged into Satluj only after cleaning it in all respects. It is worthwhile to mention here that regarding the current

situation, sample of the choe water has been sent for testing, wherein testing of F-Coli will also be conducted. After receiving the report, the report will be sent to you.

It is clear from the facts shown above that appropriate measures are being taken to protect the water falling in Satluj river from pollution through Kiratpur-Kaliyanpur Choe, which has greatly improved the water quality.

This is for your information.

Encl: As above

Sd/-
10.04.2024

Sd/-
Executive Officer,
Nagar Panchayat, Kiratpur Sahib

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE



ANNEXURE = A/4

(51)

ਦਫਤਰ - ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜਨਰਲ) ਐਲ.ਜੀ. ਸ਼ਾਖਾ,
ਕਮਰਾ ਨੰ: 309, ਦੂਜੀ ਮੰਜਿਲ, ਮਿੰਨੀ ਸਕੱਤਰੇਤ, ਰੂਪਨਗਰ।

ਈ-ਮੇਲ: adcg.lg@punjab.gov.in

ਵੱਲ

ਮੁੱਖ ਕਾਰਜਕਾਰੀ ਅਫਸਰ
ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਚੰਡੀਗੜ੍ਹ।

ਪੱਤਰ ਨੰਬਰ: ਏ.ਡੀ.ਸੀ. (ਜ). ਐੱਲ ਜੀ.ਸ਼ਾਖਾ-2024/2373

ਮਿਤੀ: 12/04/2024

ਵਿਸ਼ਾ

Proceedings of Meeting held on 27.10.2023 at 10.30 AM under the chairmanship of Secretary, Dept . of Local Govt. Punjab, Chandigarh regarding "Order passed in MA No. 86/2023 in Execution Application No. 01/2023 in Original Application No. 673/2018- News item published in "The Hindu" authored by Shri Jacob Koshy titled " More river stretches are now critically polluted: CPCB"- Sunaina- applicant."

ਹਵਾਲਾ

ਆਪ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 6734 ਮਿਤੀ: 04.04.2024 ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਰੂਪਨਗਰ ਜੀ ਦੇ ਪਤੇ ਤੇ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਨਿਮਨਹਸਤਾਖਰ ਜੀ ਵੱਲੋਂ ਕੀਰਤਪੁਰ ਸਾਹਿਬ ਵਿਖੇ ਬਾਇਓ-ਨੈਨੋ ਟੈਕਨੋਲੋਜੀ ਉੱਤੇ ਅਧਾਰਿਤ in-situ treatment ਦੀ ਪ੍ਰਗਤੀ ਅਤੇ ਗੁਣਵਤਾ ਬਾਰੇ ਸਮੇਂ-ਸਮੇਂ ਤੇ ਰੀਵਿਊ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ। ਇਸ ਸਬੰਧੀ ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ, ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ ਵੱਲੋਂ ਜੇ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਹੋਈ ਹੈ, ਉਸ ਦੀ ਕਾਪੀ ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਹਿੱਤ (ਕਾਪੀ ਨੱਥੀ) ਕਰਕੇ ਭੇਜੀ ਜਾ ਰਹੀ ਹੈ।

ਨੱਥੀ: ਉਕਤ ਅਨੁਸਾਰ।

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ)
ਰੂਪਨਗਰ।

ਦਫਤਰ ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ (ਰੂਪਨਗਰ)।

ਨੰਬਰ : 297

ਮਿਤੀ: 10/4/24

ਸੇਵਾ ਵਿਖੇ

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜ),
ਐਲ.ਜੀ. ਸ਼ਾਖਾ,
ਰੂਪਨਗਰ।

ਵਿਸ਼ਾ:- Timesgroup.com ਦੀ ਖਬਰ Satluj Pollution still unchecked, PB Chief Secy gets NGT notice- ਜੋ ਆਪ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਨਿਮਨਹਸਤਾਖਰ ਨੂੰ Whatts app ਰਾਹੀਂ ਭੇਜੀ ਗਈ ਹੈ।

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ:ਏ.ਡੀ.ਸੀ (ਜ) / ਸ਼ਾਖਾ-ਐਲ.ਜੀ / 2024 / 2206
ਮਿਤੀ:01.04.2024 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ Hon'ble NGT ਜੀ ਵੱਲੋਂ ਜਾਰੀ ਕੀਤੇ ਗਏ ਦਿਸ਼ਾ ਨਿਰਦੇਸ਼ ਦੀ ਪਾਲਣਾ ਹਿੱਤ ਮਾਨਯੋਗ ਸਕੱਤਰ ਸਥਾਨਕ ਸਰਕਾਰ ਵਿਭਾਗ, ਪੰਜਾਬ ਚੰਡੀਗੜ ਜੀ ਵੱਲੋਂ ਮਿਤੀ:27.10.2023 ਰਾਹੀਂ ਸਟੇਕ ਹੋਲਡਰ ਵਿਭਾਗਾਂ ਦੀ ਇੱਕ ਮੀਟਿੰਗ ਕੀਤੀ ਗਈ ਸੀ। ਜਿਸ ਮੀਟਿੰਗ ਵਿੱਚ ਮਾਨਯੋਗ ਸਕੱਤਰ ਜੀ ਵੱਲੋਂ ਸੱਤਲੁਜ ਵਿੱਚ ਜਾ ਰਹੇ ਗੰਦੇ ਪਾਣੀ ਨੂੰ ਰੋਕਣ ਸਬੰਧੀ ਕਾਰਵਾਈ ਕਰਨ ਲਈ ਨਿਰਦੇਸ਼ ਕੀਤੇ ਗਏ ਇਨ੍ਹਾਂ ਨਿਰਦੇਸ਼ਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨ ਹਿੱਤ ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ ਵੱਲੋਂ Phyco-Remediation ਕਰਵਾਉਣ ਸਬੰਧੀ M/S J.S. Water Energy Lite Co-op Pvt. Ltd. ਨਾਲ ਤਾਲਮੇਲ ਕੀਤਾ ਗਿਆ। ਜਿਸ ਸਬੰਧੀ ਉਕਤ ਕੰਪਨੀ ਵੱਲੋਂ ਗੰਦੇ ਪਾਣੀ ਨੂੰ Phyco-Remediation ਕਰਨ ਲਈ ਪ੍ਰਤੀ ਮਹੀਨਾ 2,36,300/- ਰੁ: ਦਾ ਖਰਚਾ ਦੱਸਿਆ ਗਿਆ ਸੀ। ਇਸ ਤਕਨੀਕ ਰਾਹੀਂ ਮੁੱਖ ਤੌਰ ਤੇ 2 ਪ੍ਰੋਡਕਟ ਦੀ ਵਰਤੋਂ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਜਿਨ੍ਹਾਂ ਨੂੰ ਕਿ ਪਾਣੀ ਵਿੱਚ ਡਲਿਉਟ ਕਰਕੇ ਚੋਅ ਦੇ ਬਹਾਵ ਤੇ ਪਰੈਸ਼ਰ ਨਾਲ ਸਪਰੇਅ ਕੀਤਾ ਜਾਂਦਾ ਹੈ। Aquaritin ਦੀ ਵਰਤੋਂ ਰਾਹੀਂ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਵਿੱਚ Oxygen ਪੈਦਾ ਕਰਨ ਵਾਲੀ Algae ਦੀ ਮਾਤਰਾ ਵੱਧ ਦੀ ਹੈ ਜਿਸ ਨਾਲ ਕਿ Oxygen ਡਿਮਾਂਡ ਘੱਟ ਦੀ ਹੈ ਅਤੇ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਦੀ ਯੋਗਤਾ ਵਿੱਚ ਸੁਧਾਰ ਆਉਂਦਾ ਹੈ। ਇਸੀ ਤਰ੍ਹਾਂ Bioritin ਦੀ ਵਰਤੋਂ ਕਰਨ ਨਾਲ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਵਿੱਚ Organic Matter(Sludge & Fecal Matter) ਨੂੰ ਡਾਇਜੈਸਟ ਕਰਨ ਵਾਲੇ ਬੈਕਟੀਰੀਆ ਦੀ ਮਾਤਰਾ ਵਿੱਚ ਵਾਧਾ ਹੁੰਦਾ ਹੈ ਅਤੇ ਉਸ ਦੀ ਵੱਧੀ ਮਾਤਰਾ ਨਾਲ Organic Matter (Sludge & Fecal Matter) ਡਾਇਜੈਸ਼ਨ ਦਾ ਪ੍ਰੋਸੈਸ ਸ਼ੁਰੂ ਹੋ ਜਾਂਦਾ ਹੈ ਅਤੇ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਦੀ ਯੋਗਤਾ ਦੇ ਤਕਨੀਕੀ ਮਾਪ ਦੰਡਾਂ ਵਿੱਚ ਸੁਧਾਰ ਹੁੰਦਾ ਹੈ। ਨਗਰ ਪੰਚਾਇਤ ਵੱਲੋਂ ਕੀਰਤਪੁਰ-ਕਲਿਆਣਪੁਰ ਚੋਅ ਰਾਹੀਂ ਸੱਤਲੁਜ ਵਿੱਚ ਜਾ ਰਹੇ ਗੰਦੇ ਪਾਣੀ ਨੂੰ ਸਾਫ ਕਰਨ ਲਈ ਇੱਕ ਮਹੀਨੇ ਲਈ Phyco-Remediation ਕਰਵਾਈ ਗਈ ਹੈ ਉਕਤ ਚੋਅ ਰਾਹੀਂ ਜਾ ਰਹੇ ਗੰਦੇ ਪਾਣੀ ਦਾ ਸੈਂਪਲ Phyco-Remediation ਕਰਨ ਤੋਂ ਪਹਿਲਾਂ ਅਤੇ ਬਾਅਦ ਵਿੱਚ ਲਿਆ ਗਿਆ ਹੈ ਜਿਸ ਦਾ ਵੇਰਵਾ ਨਿਮਨ ਅਨੁਸਾਰ ਹੈ ਜਿਸ ਤੋਂ ਸਪੱਸ਼ਟ ਹੁੰਦਾ ਹੈ ਕਿ Oxygen ਦੀ ਡਿਮਾਂਡ ਕਾਫੀ ਘੱਟ ਗਈ ਹੈ ਅਤੇ ਕਈ ਪੱਖੋਂ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਸੁਧਾਰ ਹੋਇਆ ਹੈ ਜੀ:-

S. No.	Parameters	Pre-Treatment (20.11.2023)	Post-Treatment (05.12.2023) After 15 days	Post-Treatment (21.12.2023) After 30 Days	CPCB Benchmark	Remarks
1.	pH	7.8	7.61	7.30	5.5-9	
2.	Odour	Foul smell	Odourless	Odourless	Odour Shouldn't be objectionable	The foul smell has diminished since the degradation process turned to Aerobic.
3	TSS (mg/L)	182	22	24	< 20	86% Improvement of suspended solids, which has the potential to further

4.	TDS (ppm)	505	195	175	< 500	65% Improvement in dissolved salts, which has the potential to further improve over time.
5.	COD (mg/L)	118	68	32	< 50	73% Improvement Enhanced aeration has led to reduced organic & inorganic matter.
6.	BOD (mg/L)	64	27	8	< 30	87% Improvement In bio-degradable matter due to presence of higher dissolved O ₂ .
7.	Ammonical Nitrogen (mg/L)	2.61	0.3	0.8	< 5	70% Improvement Expected to reach less than 5 mg/l with the treatment in progress.
8.	Total Nitrogen, TKN (mg/L)	5	1.5	1.2	< 5	76% Improvement Reduction in TKN level, indicating that nitrogen compounds are now migrating downwards into the sediment.
9.	Phosphate (mg/mL)	5.6	0.3	0.4	< 2	93% Improvement The diatomaceous action of Diatoms
10.	Turbidity (NTU)	66.5	39	3	< 10	Turbidity improved by 95.48%, indicating the clarity of water comes after treatment with Aquaritin & Bioritin products
11.	Total coliform (MPN/100 ml)	76000	90	49	500 MPN/100 ml	99.9% Decrement in total coliform count.

ਉਕਤ ਚੋਅ ਵਿੱਚ Phyco-Remediation ਕਰਨ ਨਾਲ ਸੱਤਲੁਜ ਵਿੱਚ ਜਾ ਰਹੇ ਗੰਦੇ ਪਾਣੀ ਦਾ ਨਮੂਨਾ ਉਪਰੋਕਤ ਅਨੁਸਾਰ ਹੈ ਜੋ ਕਿ ਬਹੁਤ ਜ਼ਿਆਦਾ ਵੱਧੀਆ ਹੈ ਜਿਸ ਨਾਲ ਉਕਤ ਚੋਅ ਰਾਂਗੀ ਜਾ ਰਹੇ ਪਾਣੀ ਨਾਲ ਸੱਤਲੁਜ ਦਾ ਪਾਣੀ ਦੂਸ਼ਿਤ ਨਹੀਂ ਹੋ ਰਿਹਾ ਹੈ (ਪਹਿਲਾਂ ਅਤੇ ਬਾਅਦ ਦੀ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ)। ਉਕਤ ਸਥਿਤੀ ਦੇ ਸਨਮੁੱਖ ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ ਵੱਲੋਂ Phyco-Remediation ਕਰਨ ਸਬੰਧੀ ਮਤਾ ਨੰ:129 ਪ੍ਰਵਾਨ ਕੀਤਾ ਗਿਆ ਸੀ ਜਿਸ ਅਨੁਸਾਰ STP ਬਣਨ ਤੱਕ 11 ਮਹੀਨੇ ਲਈ ਹੋਰ Phyco-Remediation ਕੀਤੀ ਜਾਣੀ ਹੈ। ਜਿਸ ਨਾਲ ਕਿ ਉਕਤ ਚੋਅ ਰਾਂਗੀ ਸੱਤਲੁਜ ਜਾ ਰਹੇ ਪਾਣੀ ਨਾਲ ਸੱਤਲੁਜ ਦਾ ਪਾਣੀ ਦੂਸ਼ਿਤ ਨਾ ਹੋ ਸਕੇ। Phyco-Remediation ਸਬੰਧੀ ਲਗਾਇਆ ਗਿਆ ਟੈਂਡਰ M/S J.S. Water Energy Lite Co-op Pvt. Ltd. ਨੂੰ ਅਲਾਟ ਹੋਇਆ ਹੈ ਉਕਤ ਕੰਪਨੀ ਵੱਲੋਂ ਇਸ ਚੋਅ ਵਿੱਚ ਰੋਜ਼ਾਨਾ Phyco-Remediation ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ ਜਿਸ ਦੀ ਕੀਤੀ ਜਾ ਰਹੀ ਕਾਰਵਾਈ ਦੀ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਹੈ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਆਪ ਜੀ ਨੂੰ ਇਹ ਵੀ ਦੱਸਣਾ ਯੋਗ ਹੈ ਕਿ ਉਕਤ ਚੋਅ ਰਾਂਗੀ ਜੋ ਵੀ ਪਲਾਸਟਿਕ ਵਸਤੂਆਂ ਸੱਤਲੁਜ ਵਿੱਚ ਜਾ ਰਹੀਆਂ ਹਨ ਉਸ ਤੋਂ ਨਿਯਾਤ ਪਾਉਣ ਲਈ ਨਗਰ ਪੰਚਾਇਤ ਵੱਲੋਂ ਐਮ.ਪੀ.ਐਸ. ਦੀ ਥਾਂ ਤੋਂ ਇਲਾਵਾ 2 ਹੋਰ ਵੱਖ-ਵੱਖ ਥਾਂਵਾਂ ਤੇ ਸਕਰਿੰਗ ਲਗਾਈ ਹੋਈ ਹੈ ਤਾਂ ਜੋ ਪਲਾਸਟਿਕ ਵਸਤੂਆਂ ਨੂੰ ਚੋਅ ਵਿੱਚ ਜਾਣ ਤੋਂ ਪਹਿਲਾਂ ਹੀ ਰੋਕਿਆ ਜਾ ਸਕੇ ਜਿਸ ਨਾਲ ਕਿ ਚੋਅ ਦਾ ਪਾਣੀ ਜੋ ਕਿ ਐਮ.ਪੀ.ਐਸ. ਰਾਂਗੀ ਅੱਗੇ ਸੱਤਲੁਜ ਵਿੱਚ ਗੈਰਿਆ ਜਾ ਰਿਹਾ ਹੈ ਨੂੰ ਪਲਾਸਟਿਕ ਵਸਤੂਆਂ ਤੋਂ ਨਿਯਾਤ ਮਿਲ ਸਕੇ। ਇਸ ਸਬੰਧੀ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ ਦੀ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਹਨ। ਇਸ ਤੋਂ ਇਲਾਵਾ Bio-Fence ਲਗਾਕੇ ਵੀ ਚੋਅ ਵਿੱਚ ਆ ਰਹੀ ਪਲਾਸਟਿਕ ਪਸਤੂਆਂ ਨਿਯਾਤ ਪਾਈ ਜਾਂਦੀ ਹੈ। ਜਿਸ ਸਬੰਧੀ Bio-Fence ਦੇ ਇਸਤਮਾਲ ਤੋਂ ਬਾਅਦ ਦੀ ਸਥਿਤੀ ਵੀ ਨਾਲ ਨੱਥੀ ਫੋਟੋਆਂ ਜਾਂ ਸਾਈਟ ਦਰਸਾਈ ਗਈ ਹੈ ਅਤੇ ਇਸ ਨਾਲ Phyco-Remediation ਦੀ ਤਕਨੀਕ ਹੋਰ ਵੀ ਜ਼ਿਆਦਾ

ਹੁਣ ਮੌਕੇ ਤੇ ਐਸ.ਟੀ.ਪੀ. ਦੀ ਉਸਾਰੀ ਦਾ ਕੰਮ ਵੀ ਮਹਿਕਮਾ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ਼ ਬੋਰਡ ਵੱਲੋਂ ਸ਼ੁਰੂ ਕੀਤਾ ਜਾ ਚੁੱਕਾ ਹੈ (ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ) ਅਤੇ ਜਦੋਂ ਤੱਕ ਐਸ.ਟੀ.ਪੀ. ਦਾ ਕੰਮ ਮੁਕੰਮਲ ਨਹੀਂ ਹੋ ਜਾਂਦਾ ਉਦੋਂ ਤੱਕ ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ ਵੱਲੋਂ Phyco-Remediation ਰਾਹੀਂ ਪ੍ਰਦੂਸ਼ਿਤ ਪਾਣੀ ਨੂੰ ਸਾਫ਼ ਕਰਨ ਦਾ ਕੰਮ ਜਾਰੀ ਰੱਖਿਆ ਜਾਵੇਗਾ। ਐਸ.ਟੀ.ਪੀ. ਬਣਨ ਤੋਂ ਬਾਅਦ ਪਾਣੀ ਨੂੰ ਹਰ ਪੱਖੋਂ ਸਾਫ਼ ਕਰਲ ਤੋਂ ਬਾਅਦ ਹੀ ਸੱਤਲੁਜ਼ ਵਿੱਚ ਸੁਟਿਆ ਜਾਵੇਗਾ। ਇੱਥੇ ਇਹ ਦੱਸਣ ਯੋਗ ਹੈ ਕਿ ਮਜ਼ਦੂਰ ਸਥਿਤੀ ਸਬੰਧੀ ਚੋਅ ਦੇ ਪਾਣੀ ਦੇ ਸੈਂਪਲ ਟੈਸਟਿੰਗ ਲਈ ਭੇਜਿਆ ਜਾ ਚੁੱਕਾ ਹੈ ਜਿਸ ਵਿੱਚ E-Coli ਦੀ ਟੈਸਟਿੰਗ ਵੀ ਕਰਵਾਈ ਜਾਵੇਗੀ। ਜਿਸ ਦੀ ਰਿਪੋਰਟ ਪ੍ਰਾਪਤ ਹੋਣ ਤੇ ਉਸ ਦੀ ਰਿਪੋਰਟ ਆਪ ਜੀ ਨੂੰ ਭੇਜ ਦਿੱਤੀ ਜਾਵੇਗੀ।

ਉਪਰੋਕਤ ਦਰਸਾਏ ਤੱਥਾਂ ਤੋਂ ਸਪੱਸ਼ਟ ਹੁੰਦਾ ਹੈ ਕਿ ਕੀਰਤਪੁਰ-ਕਲਿਆਣਪੁਰ ਚੋਅ ਰਾਹੀਂ ਸੱਤਲੁਜ਼ ਦਰਿਆ ਵਿੱਚ ਗਿਰ ਰਹੇ ਪਾਣੀ ਨੂੰ ਪ੍ਰਦੂਸ਼ਣ ਤੋਂ ਬਚਾਉਣ ਲਈ ਯੋਗ ਉਪਰਾਲੇ ਕੀਤੇ ਜਾ ਰਹੇ ਹਨ। ਜਿਸ ਨਾਲ ਪਾਣੀ ਦੀ ਯੋਗਤਾ ਵਿੱਚ ਬਹੁਤ ਜ਼ਿਆਦਾ ਸੁਧਾਰ ਆਇਆ ਹੈ।

ਉਕਤ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾਂ ਹਿੱਤ ਹੈ ਜੀ।

ਨੱਥੀ-ਉਕਤ ਅਨੁਸਾਰ

12/01/2024

ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
ਨਗਰ ਪੰਚਾਇਤ ਕੀਰਤਪੁਰ ਸਾਹਿਬ।



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ਦਫਤਰ - ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜਨਰਲ), ਰੂਪਨਗਰ
ਕਮਰਾ ਨੰ.309,ਸ਼ਾਖਾ-ਐੱਲ.ਜੀ,ਦੂਜੀ ਮੰਜਿਲ, ਮਿੰਨੀ ਸਕੱਤਰੇਤ,
ਈਮੇਲ- adcud.rpr@punjab.gov.in

ਵੱਲ,

1. ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
ਨਗਰ ਕੌਂਸਲ, ਨੰਗਲਾ।
2. ਮਿਉਂਸਪਲ ਇੰਜੀਨੀਅਰ,
ਨਗਰ ਕੌਂਸਲ, ਨੰਗਲਾ।

ਪੱਤਰ ਨੰ.ਏ.ਡੀ.ਸੀ(ਜ)/ਸ਼ਾਖਾ-ਐੱਲ.ਜੀ/2024/ 2206
ਮਿਤੀ- 01/04/24

ਵਿਸ਼ਾ- Timesgroup.com ਦੀ ਖਬਰ Satluj pollution still unchecked, Pb chief secy gets NGT notice – ਜੇ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਨਿਮਨਹਸਤਾਖਰ ਨੂੰ Whatts app ਰਾਹੀਂ ਭੇਜੀ ਗਈ ਹੈ।

ਹਵਾਲਾ- ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਰੋਪੜ ਦੇ ਪੱਤਰ ਨੰ. 1935 ਮਿਤੀ 26.02.2024 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਸਬੰਧੀ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਰੋਪੜ ਵੱਲੋਂ ਪ੍ਰਾਪਤ ਪੱਤਰ ਤੇ ਮਾਨਯੋਗ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਰੂਪਨਗਰ ਜੀ ਵੱਲੋਂ ਹੋਏ ਆਦੇਸ਼ਾਂ ਅਨੁਸਾਰ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਵਿਸ਼ਾ ਅੰਕਿਤ ਮਾਮਲੇ ਸਬੰਧੀ ਤਾਜਾ ਸਥਿਤੀ ਦੀ ਰਿਪੋਰਟ ਸਮੇਤ ਫੋਟੋਗ੍ਰਾਫਜ਼ ਮਿਤੀ 02/4/24 ਸਮਾਂ 12:00 ਵਜੇ ਵਿਚਾਰ ਵਟਾਂਦਰੇ ਲਈ ਇਸ ਦਫਤਰ ਵਿਖੇ ਹਾਜਰ ਹੋਇਆ ਜਾਵੇ।

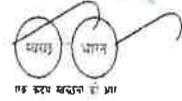

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਜ),
ਰੂਪਨਗਰ।



PUNJAB MUNICIPAL INFRASTRUCTURE DEVELOPMENT COMPANY
(DEPARTMENT OF LOCAL GOVERNMENT, PUNJAB)
5th Floor, Punjab Municipal Bhawan, P.No.3, Sector 35A, Chandigarh-160034
Email: swm.pmidc@gmail.com, Ph. 0172-2619157, 2619174 Fax: 0172-4020100

ANNEXURE R/S

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No.PMIDC/SWM/2023-1/8542-44

Dated: 21/11/23

Through Email Only

To

1. The Chief Secretary to Government of Punjab
2. The Secretary to Government of Punjab
Department of Science Technology & Environment
3. The Chief Executive Officer
Punjab Water Supply & Sewerage Board.

Subject: 2nd Progress/ Status Report (May – September, 2023) by way of Affidavit submitted to Hon'ble NGT in compliance of orders dated 22.09.2022 in OA No.606/2018.

On the subject noted above. I am directed to inform you that 2nd Progress/ Status Report (May – September, 2023) by way of Affidavit along with minutes of 2nd meeting (under the Chairmanship of Secretary, Department of Local Government held on 18th November, 2023 to review the progress for bridging Gaps in Solid & Liquid Waste Management) has already been submitted to the Hon'ble NGT vide email dated 21-11-2023.

Copy of the same is enclosed herewith for kind information, please.

[Signature] 21/11/2023

Endst. No.PMIDC/SWM/2023-1/8545 dated 21-11-2023

A copy of the above mentioned Affidavit is forwarded to Sh Naginder Bir Singh Benipal, Counsel (representing PMIDC) with a request to remain present in the Hon'ble NGT during the hearing scheduled on 23rd November, 2023 in OA No.606/2018.

[Signature] 21/11/2023

CC:

- i. PS/SLG for the kind information of SLG.
- ii. EA/CEO for the kind information of CEO/PMIDC.
- iii. Member Secretary, PPCB.
- iv. Chief Engineer, PWSSB.
- v. Chief Engineer (O&M), DI G.
- vi. GM (F&A), PMIDC.



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SBMU - PMIDC <swm.pmidc@gmail.com>

Submission of 2nd Progress Status/ Report (May - September, 2023) by way of Affidavit in Compliance of orders dated 22.09.2022 in O.A No. 606/2018.

1 message

SBMU Punjab <swm.pmidc@gmail.com>

Tue, Nov 21, 2023 at 11 26 AM

To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>

Cc: Naginder Benipal <naginder.benipal@gmail.com>, "secy.lg" <secy.lg@punjab.gov.in>, Ajoy Sharma <ceo.pmidc@punjab.gov.in>, "Cc: Pooran Singh" <psyadav59@rediffmail.com>, Dr Naresh Kumar <naresh.pmidc@gmail.com>, ashish yuvi <ashish.yuvi4@gmail.com>

To

The Registrar General
Hon'ble NGT at New Delhi.

Subject: Submission of 2nd Progress Status/ Report (May - September, 2023) by way of Affidavit in Compliance of orders dated 22.09.2022 in O.A No. 606/2018.

Madam/Sir,

Please find attached Second Progress/Status report (May - September, 2023) in Compliance of Order dated 22 09 2023 Passed by the Hon'ble Tribunal in the above mentioned matter for the state of Punjab for information, please

Punjab 2nd Progress Report O.A No. 606-2018.pdf

With Regards

Project Director

Swachh Bharat Mission-Urban & SWM, PMIDC

Department of Local Government, Punjab

R. No. 505, 5th Floor, Plot No.3

Punjab Municipal Bhawan, Sector-35 A, Chandigarh (U.T.)

Phone: +91-172-2619157 Extn: 157

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT
NEW DELHI
IN
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and
other Environmental Issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P.(C)
No. 888/1996 and W.P.(C) No. 375/2012)

(The Issue – Monitoring of compliance of waste in terms of orders of
Hon'ble Supreme Court dated 02.09.2014 and 22.02.2017)

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 20/11/2023

DR NARESH KUMAR
Assistant Director, SWM

For Secretary to Government of Punjab
Department of Local Government
9416228918

naresh.pmidc@gmail.com

Punjab Municipal Bhawan, Sector 35A, Chandigarh

Place: Chandigarh
Date :20-11-2023

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT
NEW DELHI
IN
ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P.(C) No. 888/1996 and W.P.(C) No. 375/2012)

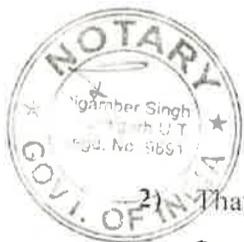
PROGRESS/STATUS REPORT IN COMPLIANCE OF ORDER DATED 22.09.2022 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER.

I, Ajoy Sharma, Secretary to Government of Punjab, Department of Local Government, Punjab on behalf of Government of Punjab the above-named deponent, do hereby, solemnly affirm and state as under:

IT IS MOST RESPECTFULLY SHOWETH:

1) That on the last date of hearing i.e., 22.09.2022, this Hon'ble Tribunal has directed as under:

".....Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngr@gov in preferably in the form of searchable PDF+OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to the NMCG, MoUD and CPCB and also be placed on the website of the State Government".



2) That in compliance of order dated 22.09.2022 of this Hon'ble Tribunal, State of Punjab has constituted a Committee under the Chairmanship of Administrative Secretary, Department of Local Government vide office order 11.11.2022 for regular review the progress of bridging the gap in Solid and Liquid Waste generation and treatment.

- 3) That first meeting of the Committee constituted in compliance of order passed by this Hon'ble Tribunal dated 22.09.2022 was held on 28.03.2023 and status of Solid – Liquid Waste Management in Urban areas of the State of Punjab by way of Affidavit dated 15th May, 2023 was submitted to the Hon'ble Tribunal on dated 16th May, 2023 (ANNEXURE P-1).
- 4) That second meeting of the above Committee was held on 18.11.2023 and latest status of Solid – Liquid Waste Management in Urban areas of the State of Punjab was reviewed. Copy of the minutes of the second meeting of the committee held on 18.11.2023 is annexed herewith as ANNEXURE P-2.
- 5) That the latest status of Solid – Liquid Waste Management in Urban areas of the State of Punjab is as under:

5.1 Progress of Solid Waste Management

The gaps and planning/ timelines for bridging the gaps in solid waste management is as under:

- **Solid Waste Processing:** That Door to door waste collection and transportation in segregated manner has achieved 99% compliance, segregation of waste at source 87%, processing of solid waste 79%. The requisite measures for strengthening of waste collection - transportation by deploying additional mechanized/ manual vehicles, upgradation/ repairs/ renovation/ new construction of waste processing infrastructure i.e. Material Recovery Facilities, Composting Units/ Bio-methanation at ULB level and for remediation of legacy waste is a continuing process. As per need of Urban Local Bodies (hereinafter referred to as ULBs), more processing facilities including bio-methanation plans will also be created from time to time ensuring 100% scientific processing of waste.
- **Legacy Waste Remediation:** That legacy waste remediation has been completed in 79 ULBs and remediation is under progress in remaining 69 ULBs.



- **Action Plan/ timelines:** That action plan for achieving the 100% waste processing and legacy waste remediation is as under:

S No	Activity	Status		
		Target	March, 2023	September, 2023
1	Solid Waste Processing	100%	78% (3200 TPD)	81% (3320 TPD)
2	Legacy Waste Remediation	100% 62.33Lakh MT	Completed 23.08 Lakh MT Balance 39.25 lakh MT	Completed 25.48 Lakh MT Balance 36.85 lakh MT

- That in addition to processing by composting of wet waste, 17 Bio-CNG/ Bio-methanation plants for processing of wet waste have been planned to be set up.
- That the ULBs are tying up with Plastic Waste processors for disposal of Plastic waste particularly multi layered plastics (MLPs). 77 numbers of ULBs tied up with Waste Processors and 335 Tons of waste has been channelized for processing to Waste Processors. Efforts are also being made for management of plastic waste through PIBOs under EPR.
- That Construction & Demolition Waste Management Plants have been set up and are functional at Amritsar & Jalandhar and under construction at Ludhiana. Mini C&D Waste Management plants are functional at Bathinda, Mohali & Patiala. Besides this, micro level C&D grinding units have been installed in 142 ULBs.

5.2 Progress of Liquid Waste Management

- **Total Sewerage Generation & Treatment Facilities/ STPs in ULBs in September, 2023 is as under:**

Item	No of Towns		Sewage Generation (MLD)	
	March, 2023	September 2023	March, 2023	September 2023
Total Towns (Nos.)	166	166	2208.40	2212.00
Towns with completed STPs (Nos.)	84	88	1800.59	1885.42
Gap in treatment in September, 2023			407.81	326.58



- To cover the gap of 326.58 MLD, status of new STPs is as under:

Status of STPs	Towns (Nos)	STPs (Nos)	Gap in Sewage Treatment (in MLD)	Installed Treatment Capacity (in MLD)	Expected Completion Timelines
Under construction	31	40	157.97	208.70	<ul style="list-style-type: none"> 30 STPs (165 MLD) completed by 31.03.2024 10 STPs (43.70 MLD) completed by 31.12.2024
Other Peri Urban Areas-Under construction		4	8.10	10.05	<ul style="list-style-type: none"> 31.12.2023
Under Planning (STPs -cum- FSTPs with co-treatment Facilities)	48	61	160.53	266.40	<ul style="list-style-type: none"> Tender/DNIT stage - 57 No. (212.90 MLD) completed by within 18 months after work allotment. DPR stage - 4 No (53.50 MLD) expected by 31.03.2025
Total	79	105	326.58		

- 6) That the State assures this Hon'ble Tribunal that all possible efforts will be made to implement all directions both in the letter and spirit of the directions.
- 7) That the second Progress Report for the period of April to September, 2023 by way of Affidavit of the deponent is hereby submitted for the kind perusal, consideration of this Hon'ble Tribunal.

Place: Chandigarh
Date : 20-11-2023



(Signature)
(Deponent)
Ajay Sharma
Secretary to Govt of Punjab
Department of Local Government

Verification:

Verified that the contents of Paras No. 1 to 7 of the above Affidavit are true and correct to best of my knowledge as derived from the official record.

No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

Place: Chandigarh
Date : 20-11-2023



(Signature)
(Deponent)
Ajoy Sharma
Secretary to Govt of Punjab
Department of Local Government

The contents of this Affidavit/Document has been explained to the deponent / executants. He/She has admitted the same to be correct. The deponent / executant has signed register at Serial No. 627 Page 03 of DL 20 / 11 / 2023

Attested as Identified

(Signature)
DIGAMBER SINGH
NOTARY CHANDIGARH (U.T.)

20 / 11 / 2023

20 NOV 2023

(Signature)
Ashish Sharma
Assistant Magistrate
Punjab Municipal Infrastructure
Development Company.
Card No: PMIDC/08/2021

TRUE COPY

(Signature)
ADVOCATE

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

MA No. 23 OF 2024 IN
EA No. 01 OF 2023 IN
OA No. 673 OF 2018
Petitioner/Applicant(s)

SUNAINA

VERSUS

THE STATE OF PUNJAB AND ORS

Respondent(s)

KNOW ALL to whom these presents shall come that I/We, the undersigned, appoint

ANKIT MIDHA & ASHISH MIDHA, ADVOCATES

at Chandigarh, to be the Advocate for the RESPONDENT in the above mentioned case, to do all the following acts, deeds and things or any of them, that is to say:-

1. To act, appeal & plead in the above mentioned cause in this Court or any other Court which the same may be tried or heard in the first instance or in appeal or review or revision or execution or Letters Patent Appeal or in any other stage of its progress until its final decision.
2. To present pleadings, appeals, Letters Patent Appeals, Cross-objections or petitions for executions, review, revisions, withdrawal, compromise, or other petitions or affidavits or other documents as shall be deemed necessary of advisable for the prosecution of the said cause in all its stages.
3. To withdraw or compromise the said cause or submit to arbitration, any differences or disputes that shall arise touching or in any manner relating to the said cause.
4. To receive moneys and grant receipts therefore and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.
5. To employ any other Legal Practitioner /Advocate authorising him/her to exercise the powers and authorities hereby conferred upon the Advocate (s) whenever they may think fit to do so.

AND I / WE hereby agree to ratify whatever the Advocate (s) or their substitute shall do in these premises and in this connection.

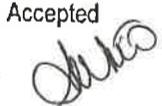
AND I / WE hereby agree not to hold the Advocate (s) or their substitute responsible for the result of the said cause in consequences of their absence from the Court when the said cause is called up for hearing.

AND I / WE hereby agree that in the event or the whole or any part of the fee agreed be me/us to be paid to the Advocate (s) remaining unpaid, they shall be entitled to withdraw from the prosecution of the said cause until the same is paid.

AND I / WE hereby agree that the Advocate (s) will not be bound to appeal for us if the case is transferred to any other Court or the Court sits at any place other than its normal place of sitting.

IN WITNESS WHEREOF, I / WE hereunto set my/our hands to these presents, the contents of which have been explained to and understood by me/us, this the 1st day of APRIL 2024

Accepted


(ANKIT MIDHA)

Advocate

NOr: PH:220594

Enrl. No.P/948/14

90, Sector 16-A, Chandigarh - 160 015

Ph: +91 9899888394


(ASHISH MIDHA)

PH:220822

P/1544/19


(Signature or thumb impression)
of the Clients

Chief Executive Officer,
Punjab W/S & Sew. Board,
Chandigarh